

National Company Law Tribunal

Allahabad Bench

CP NO. 01/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Kaila Devi Real Estate Pvt Ltd,

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1956

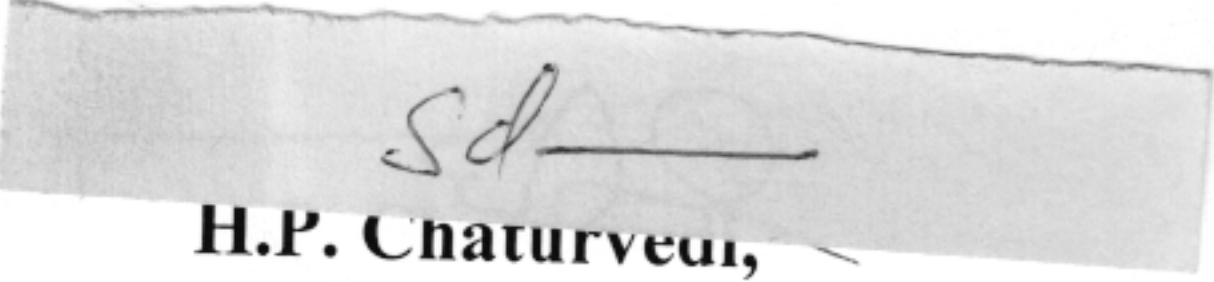
<u>SI. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Adv Rahul Singh Adv		Petitioner	RHS
<u>2.</u>	AJAY KUMAR SINGH Adv		Resp	AKS

CP No.01/ND/2012.

Advocate, Sh. Rahul Singh for the petitioner. Advocate, Sh. Ajay Kumar Singh for the respondent. The order is not yet ready. Hence, the matter is listed on 20<sup>th</sup> February, 2018.

Date: 12/02/2018

Typed by  
Md. Zaid  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)